

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 564
TO BE ANSWERED ON 23.07.2015

POLLUTED INDUSTRIES IN RURAL AREAS

564. SHRI D.S.RATHOD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to ban the polluted industries in the rural areas of India;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to check such pollution in rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and Integrated Watershed Management Programme (IWMP) in rural areas of the country, through State Governments and UT Administrations. The objective of these programmes is to bring about overall improvement in the quality of life in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities. The Ministry does not have any proposal to ban any industry in rural areas nor does it have a mandate on this subject.
